

Will the Minister of FINANCE be pleased to state:

(a) whether gold worth several lakhs was seized at Indira Gandhi International Airport in two separate cases in the first week of April, 1990;

(b) if so, the details thereof; and

(c) the further action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) During the first week of April, 1990 two major cases of gold valued more than Rs. 5 lakhs were registered by the Customs officers at the Indira Gandhi International Airport, Delhi.

In the first case, on 6.4.90, the Customs Officers seized 100 gold biscuits weighing 11,664 grams valued at Rs. 39,65,760/- from a passenger named Mrs. Shellina Sultan Ali Habib Ismail of Kenyan nationality who arrived from Frankfurt by Lufthansa Airlines flight No. LH-760.

In the second case, on 6.4.90, the Customs seized from the inner lining of suitcase 2300 grams of gold valued at Rs. 7,82,000/- from a passenger named Shri Kirpal Singh who arrived from Dubai by Air India Flight. Further, on 20.4.90 gold weighing 850 grams valued at Rs. 289,000/- was recovered from the detained baggage of Shri Kirpal Singh concealed in a juicer.

(c) Mrs. Shellina Sultan and Shri Kirpal Singh were arrested and remanded to judicial custody.

[Translation]

#### Setting up of a T.V. Station in Patna

7496. PROF. SHAILENDRANATH SHRIVASTAVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Bihar Government had provided land in 1986 for setting up a T.V. Station in Patna;

(b) whether a temporary Studio has been set up there; and

(c) whether Government propose to start telecasting from this temporary Studio, if so, when and if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) and (c). Pending completion and commissioning of the full-fledged TV Studio Centre under implementation at Patna, an interim facility for production of programmes for a limited duration has been set up at Patna with the help of an OB (Outside Broadcast) Van procured for the permanent Studio set up at Patna. This interim set up is envisaged to be commissioned into service for telecast of locally produced programmes, for a limited duration, as soon as the requisite manpower becomes available.

[English]

#### Unearthing of Indian Accounts in Foreign Countries

7497. SHRI SHANKERSINH VAGHELA: Will the Minister of FINANCE be pleased to state:

(a) country-wise break-up of estimated

account-holders in each country;

(b) the estimated number of Indian account-holders in each country;

(c) whether the money so deposited in foreign countries has shown a rise in the last three years; if so, the extent of the rise;

(d) whether Government's policy is to unearth all such accounts and save severe damage to Indian economy by discouraging and eliminating such deposits; and

(e) if so, how such unaccounted money is proposed to be brought out and what preventive measures are being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). No estimates of unaccounted Indian money in foreign banks are available.

(d) to (e). Maintenance of accounts in banks abroad by persons resident in India without the permission of the Reserve Bank of India is a contravention of the provisions of the FERA, 1973. As and when any such case comes to notice, necessary action in accordance with law is taken.

#### **Law Commission's Report on Gramin Nyayalay**

7498. SHRI GUMAN MAL LODHA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government have received the Law Commission's report regarding setting up of Gramin Nyayalay; and

(b) if so, whether Government propose to bring a legislation for that purpose?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) the Government have decided to incorporate the salient features of the Gram Nyayalayas in the Nyaya Panchayat Institution proposed to be set up under the Panchayati Raj System, to the extent it is possible.

#### **Persons Employed in NALCO**

7499. SHRI SAMARENDRA KUNDU: Will the Minister of STEEL AND MINES be pleased to state:

(a) the total number of persons employed in different categories by the National Aluminium Company Limited (NALCO) in Orissa;

(b) whether the people living in and around NALCO Nagar and most of whose land was acquired with the assurance of job are agitated over non-provision of jobs in the NALCO; and

(c) if so, the action taken/proposed to be taken to implement the assurances?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The total number of person employed in different categories by the National Aluminium Company Limited (NALCO) in Orissa as on 31.3.1000 is as under:

<i>Total No. of Employees</i>	<i>Scheduled Caste</i>	<i>Scheduled Tribe</i>	<i>Persons whose land was taken over by NALCO partly or wholly</i>
5287	892	924	1093